

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 31-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s Surana Corporation Ltd

PETITION NUMBER : CP/550/IB/2018

APPLICATION NUMBER : a) IA(IBC)/279(CHE)/2023
b) IA(IBC)/278(CHE)/2023
c) IA(IBC)/105(CHE)/2023
d) IA(IBC)/330(CHE)/2024
e) IA(IBC)/328(CHE)/2024
f) IA(IBC)/329(CHE)/2024

ORDER

Ld. Counsel Mr. M.L. Ganesh for the Liquidator. Ld. Counsel Mr. Hitesh for Mr. Dinesh Chand Surana. Ld. Counsel Ms. China Abraham for Mr. Shanti Lal Surana.

In this case the Applicant sought adjournment to another date.

Post the matters for **final hearing on 16.07.2024.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk